

Declaration of Assets and Liabilities

Year-2023-24

I, PINKI RANI, Wife of DEVENDRA VENU GOPAL aged 30 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant Section Officer of Bihar Legislative Assembly, Patna give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse Name DEVENDRA VENU GOPAL	Daughter DAEVISHA GOPAL	Name	Etc. Name
(i)	Cash	Rs 5000/-	Being separately given as he is posted as Technical Officer 'A' in DRDO (Central Government)	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 5000/-(SBI SB A/c) Rs 5,23,833/- (SBI PPF A/c) Rs 2,35,000/-(MF)		NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Rs 2,83,971/- (Shares)	-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL *		NIL	NIL	NIL
(v)	Motor Vehicles (Details of make, etc.)	Two wheeler without Gear (Scooty , Reg No BR01BQ 5562)		NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Sogm Gold received as Marriage Gifts, Silver- 500gm		NIL	NIL	NIL
(vii)		Home Appliances		NIL	NIL	NIL
	interests	Contract to the production of the production of	e war all the object to a serve to be objected in a complete.	- Proposite Company Concern	materials and the same of the	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.

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PINKI RANI



Details of Immovable Assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated1-

Sr. No.	Description	Self	Spouse Name DEVENDRA VENU GOPAL	Daughter DAEVISHA GOPAL	Dependant- 2 Name	Dependant-3 Etc. Name
	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		NIL	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		NIL	NIL	NIL
(iii)	······································	NIL		NIL	NIL	NIL
(iV)		NIL		NIL	NIL	NIL
(v)	market value Others (such as interest in	NIL		NIL	NIL	NIL

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PINKI RANI



I give herein below the details of my liabilities / overdues to public financial institutions and ment dues:-[Note: Please give separate details for each item)

ir.	pescription	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as in Jan 2024
7	(i) Loans from Banks	Personal Loan(SBI)	Rs 2,72,000/-
	(ii) Loans from financial institutions	14 19 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	1000	NIL
	(b) dues to departments dealing with supply of water		NIL
	(c) dues to departments dealing with supply of electricity	Termonia de la companya della companya della companya de la companya de la companya della compan	NIL
	(d) dues to departments dealing with telephones		NIL 10 to the second
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		NIL
	(f) Other dues, if any		NIL
)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs 50,970/ ITR filed upto AY - 2023- 24. BWKPR8860G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]	- Company of the second	NIL I
			NIL
	(iv) Property Tax	-	NIL

PRAN No.	:-	110164056531	
Gender		F (M	
Date of Birth	÷	1 0 1 0 1 9 9 3 (DD/M	IM/YYYY)
Class/Group		B (A/B/C)	
Cadre	;-	Bihar Legislative Assembly Secretariat Service	
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar S	ecretariat Service etc.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Penlis Lawi

Name of Employee:

PINKI RANI

Place: Patna

Home District

Designation:

ASSISTANT SECTION OFFICER

Date: 22/02/2024

Department:

KAIMUR (BHABUA)

BIHAR LEGISLATIVE ASSEMBLY

